NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

PETITION NUMBER

: CP/633/ (IB)/2017

NAME OF THE PETITIONER(S)

: SANJAY STEEL SYNDICATE

NAME OF THE RESPONDENT(S)

: SEO YEONG DIETECH PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) ANYANT MERATHIA

Coupel by Applicant

Marini

<u>ORDER</u>

Counsel for petitioner present. No representation on behalf of respondents. Counsel for petitioner stated that the matter is being settled between the parties alongwith another connected matter, CP/630/IB/2017 and prayed for time to make submissions in this regard. Time is extended at request. Put up on 06.12.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

bc